DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..CJM GZB - 9-1-2017

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1,	43178/16	[illegible]	177 Act	[illegible]	50/=	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43186/16	[illegible]	11	11	50/=	
3,	43181/16	[illegible]	11	11	50/=	
4,	43182/16	[illegible]	11	[illegible]	50/=	
5,	43183/16	[illegible]	11	11	50/=	

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अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं0–1 गाजियाबाद
9/1/17

In the Court of..... ~~I Addl~~ .....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	7258/16	इरफान	MV Act	थाना	100-00	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	7244/16	दानिश अहमद	〃	〃	100-00	
3.	7256/16	अनिल	〃	〃	100-00	
4.	7248/16	फिरोज	〃	〃	100-00	

उपरोक्त वाद = NIL

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